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IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 946/2015 & I.A. 10479-10480/2018

SUDHIR VERMA Plaintiff

Through Mr. S.N. Gupta, Advocate

versus

DINESH VERMA & ORS Defendants

Through Mr. Anshuman Gargesh, Mr. Vardaan

Wanchoo and Ms. Arunima Bishnoi,

Proxy Counsel for Mr. Arjun Harkauli, Advocate for D-1.

CORAM: HON'BLE MR. JUSTICE MANMOHAN

% ORDER 06.12.2018

A pass over is sought on behalf of the defendant no. 1, which is not convenient to learned counsel for the plaintiff.

In the interest of justice, re-notify on 19th March, 2019.

MANMOHAN, J

DECEMBER 06, 2018

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